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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

O.A. 1503/93.

Dt. of Decision : 31.1.95.

1. N. Lakshminarayana
2. G. Venkataramana Shetty
3. B. Kotilingeswara Rao
4. G. Venkateswarlu
5. J. V. Subba Rao
6. K. Seshi Reddy
7. M. Mruthyunjaya Prasad
8. M. R. S. Prakasa Rao

.. Applicants.

Vs

1. The Telecom Commission,
rep. by its Chairman,
Court of Appeal
2. The Chief General Manager,
Telecommunication, A.P. Circle,
Hyderabad.

.. Respondents.

and permanent
Counsel for the Applicants : Mr. D. Madhava Reddy

Counsel for the Respondents : Mr. N. V. Ramana, Addl. CGSC.

CORAM:

THE HON'BLE SHRI JUSTICE V. NEELADRI RAO : VICE CHAIRMAN

THE HON'BLE SHRI R. RANGARAJAN : MEMBER (ADMN.)

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O.A.No.1503/93.

Date: 31/1/98

JUDGMENT

[as per Hon'ble Sri R.Rangarajan, Member(Administrative)]

Heard.

2. Applicants No.1, 3 to 6 and 8 were all recruited in the year 1969 as Junior Engineer in the Department of Telecommunications and the other applicants viz. Applicant No.2 & 7 were recruited as Junior Engineer (J.E.) in the year 1970. All the applicants were subsequently promoted to T.E.S. Gr. 'B' in the years 1985/1986 on passing the qualifying examinations prescribed thereto. The applicant No.3 was drawing a basic pay of Rs.2675/- as on 1.5.1990 and all the other applicants were drawing basic pay of Rs.2600/-. The details as to the year/date of joining as J.E., dates of promotion to TES Gr.'B', seniority position and pay as on 1.5.1990 in respect of each applicant is shown in page-3 (para-4(a)) of the O.A.

dt. 11.7.1990 (page-20 of the material papers) had granted advance increments to the Telecom Officials/ Officers for acquiring a degree in Engineering or equivalent qualification while in Service. Sri was granted two advance increments while he was working in T.E.S. Group 'B' in terms of the above orders. Therefore, the pay of Sri Venkoba Rao, junior to the applicants herein was enhanced to Rs.4150/- as on 1.5.1990 and thus he continued to draw higher pay than the applicants herein.

...3/-

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4. The applicants in this OA prays for a direction to the respondents to remove the anomaly in payfixation arising out of the letter dt. 11.7.1990 (page-20 of the material papers) issued by the Deptt. of Telecommunications, and to step up their pay equal to their junior Sri M.Venkoba Rao with all consequential benefits.

5. At the time of hearing Sri N.V.Ramana, learned Standing Counsel for respondents produced a copy of letter dt. 2.5.1994 bearing No.49-1/94-PAT. As per the said letter R-2 was directed to get the OA 1503/93 withdrawn filed in CAT by the applicant therein to remove the anomaly in pay arising out of grant of advance increments in the light of the instructions contained in letter dt. 11.7.1990 as the Government has decided to step up the pay of all officers in all such cases. A direction was also given in the same letter to R-2 to withdraw OA 1503/93 as per the instructions contained in office letter No.4-24/90-PAT dt. 10.2.1994. In view of the above submissions, it is obvious that the respondents have decided to grant the relief as per the instructions contained in letter dt. 11.7.1990 for adjudication.

6. The OA is thus disposed of without any further orders. No costs.

(R.Rengarajan)
Member (Admn.)

V.Neeladri Rao
(V.Neeladri Rao)
Vice-Chairman

Dated 31 January, 1995. *Arif*
A. P. Registrar (J)CC

To Grh.

1. The Chairman, Telecom Commission,
Govt. of India, New Delhi.
2. The Chief General Manager, Telecommunication,
A.P.Circle, Hyderabad. *and P. Naveen Rao*
3. One copy to Mr.D.Madhava Reddy, Advocate, CAT.Hyd.
4. One copy to Mr.N.V.Ramana, Addl.CGSC.CAT.Hyd.
5. One copy to Library, CAT.Hyd.
6. One spare copy.

pvm

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APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.JUSTICE V.NEELADRI RAO
VICE-CHAIRMAN

AND

THE HON'BLE MR.R.RANGARAJAN : M(ADMN)

DATED: 31-1-1995

~~ORDER/JUDGEMTN:~~

M.A./R.A/C.A.No.

in

O.A.No.

1503/93

T.A.No.

(w.p.)

Admitted and Interim directions
issued.

Allowed.

Disposed of with directions.

Dismissed.

Dismissed as withdrawn

Dismissed for default.

Ordered/Rejected

DVM

Al. J. Rao
11.2.

NO SPARE COPY

